

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-11-2023 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : -----
PETITION NUMBER : COMP.APPL/18(CHE)/2023
NAME OF THE PETITIONER : Jayamal
NAME OF THE RESPONDENT(S) : The Roc, Chennai
(in the matter of M/s. Vaigunthaa Infra Pvt
Ltd)
UNDER SECTION : Sec 252(3) of CA, 2013

ORDER

Ld. Counsel Ms. G. Savitha for the Appellant. Ld. Counsel Mr. Avinash
Krishnan Ravi for the ROC.

ROC report is on record.

Ld. Counsel for the Appellant submits that she will file a response to the ROC
report. Let the same be filed within two weeks.

Post the case for hearing on **20.12.2023**.

— sd —

RAVICHANDRAN RAMASAMY
Member (Technical)

Phk

— sd —

JYOTI KUMAR TRIPATHI
Member (Judicial)